



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 225/2020
in
O.A. No. 1392 of 2014**

This the 2nd day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Ashish Kaushik
S/o Shri Navneet Kaushik
R/o D-119, Ganga Vihar, Gokalpuri
Delhi-110 094
Designation –OT Assistant.
Place of Posting-HCCMH, Kantinagar.

2. Vipin Kumar
Age-37 year
S/o Shri Dharamvir Singh
R/o Vikas Nagar, Post-Loni
Ghaziabad -201102
Designation – Junior Radiographer
Place of Posting-HCCMH Kantinagar

....petitioners

(By Advocate: Shri Narender Kaushik)

VERSUS

Shri Vikram Dev Dutt
Secretary
Health and Family Welfare
F-7, Karkardooma, Delhi.

...Respondents

(By Advocate: Shri Amit Yadav proxy for Ms. Esha Mazumdar)



ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

After arguing for some time, learned counsel for the petitioners seeks permission to withdraw the present CP with liberty in accordance with law.

2. Permission is granted. The present CP stands dismissed as withdrawn with liberty in accordance with law.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

/ravi/uma/anjali/